

**CULTIVABLE LAND IN CHHOTTA NAGPUR
AND SANTHAL PARGANAS, BIHAR**

3761. SHRI KARTIK ORAON : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the total number of cultivable acreage of land in the Chhotta Nagpur and Santhal Parganas of Bihar;

(b) the total allocation of funds made for this area for irrigation purposes in the current year and how it compares with other areas of Bihar; and

(c) the total number of acres of irrigated land and how it compares in percentage of cultivable land with the rest of Bihar and other parts of India ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Cultivable area in Chhottanagpur and Santhal Parganas of Bihar are 3.4 million hectares and 1.0 million hectares respectively (1965-66 figures).

(b) No area-wise allocation of funds is made. The total outlay for Major and Medium irrigation schemes in Bihar for 1968-69 is Rs. 19.20 crores.

(c) A statement is laid on the Table of the House. [Placed in Library, see No. LT-1710/68].

12.16 Hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

"REPORTED DECISION TO WIND UP THE INDO-SWISS TRAINING CENTRE AT CHANDIGARH."

SHRI HIMATSINGKA (Godda) : I call the attention of the Minister of Education to the following matter of urgent public importance and I request that he may make a statement thereon :

"Reported decision to wind up the Indo-Swiss Training Centre at Chandigarh."

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : Sir, it is a five-page statement and it will take seven minutes to read.

At the very outset, I would like to inform the House that there is no proposal to wind up or close down the Indo-Swiss Training Centre at the Central Scientific Instruments Organization, Chandigarh.

SHRI SURENDRANATH DWIVEDY (Kendrapora) : It may be laid on the Table.

MR. SPEAKER : If it had been laid earlier, the members could have read it and could ask some supplementaries. If you place it now, that means questions could be put only tomorrow.

SHRI NAMBIAR (Tiruchirapalli) : He says there is no intention to wind it up; so there is an end of it.

MR. SPEAKER : Let him lay it on the Table of the House, and let the hon. Members ask the supplementaries tomorrow. How can they read such a big statement now ? He ought to have placed it earlier; it would have been much better.

SHRI BHAGWAT JHA AZAD : For Calling Attention, the statement is not laid on the Table of the House. If it is directed that henceforth it should be laid on the Table.

MR. SPEAKER : Only to save time. Suppose you place it now, how can they read it and ask supplementaries ? It is difficult for them. So, it is a matter of convenience. You may lay the rest of the Statement on the Table.

SHRI BHAGWAT JHA AZAD : I lay the rest of the statement on the Table. [Placed in Library, see No. LT-1688/68.]

12.18 Hrs.

**RE : NOTICES AGAINST DEPUTY
PRIME MINISTER**

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, एक मैं स्पष्टीकरण चाहता हूँ कि दस रोज पहले

MR. SPEAKER : I am going to give some information. You gave me some motion about the Deputy Prime Minister. I told you that I had sent it to the Prime Minister. This morning I got the Prime Minister's reply. Therefore, it is under my consideration.